

(c) the details of the new TV transmitters/AIR stations proposed to be set up in the State during 1997-98, location-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (C.M. IBRAHIM) : (a) to (c)

*Projects Completed/Functioning*

*All India Radio*

1. Agartala
2. Belonia
3. Kailashahar

20 KW MW Transmitter  
6 KW FM Transmitter (LRS)  
3 KW FM Transmitter (LRS)

*Doordarshan*

1. Agartala PPC
2. Agartala HPT
3. Agartala LPT (DD II)
4. Belonia Transposer

*Projects Under Implementation*

*All India Radio*

1. Longtherai
2. Dharmanagar
3. Natun Bazar

6 KW FM Transmitter  
1 KW MW Transmitter (CRS)

*Doordarshan*

1. Kailashahar LPT
2. Teliamura LPT
3. Kailashahar LPT (DD II)
4. Dharmanagar VLPT

Projects/schemes are expected to be completed during the Ninth Five Year Plan subject to availability of funds, infrastructural facilities and inter-se priorities.

Legend : LRS-Local Radio Station  
PPC-Programme Production Centre  
HPT-High Power Transmitter  
LPT-Low Power Transmitter  
VLPT-Very Low Power Transmitter  
CRS-Community Radio Station.

**Construction of New Railway Stations**

4032. SHRI CHINTAMAN WANAGA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any proposal regarding construction of new Railway Stations at Vehloli and Tanset in Maharashtra under Eastern Railway;

(b) if so, the steps taken/proposed to be taken by the Government in this regard; and

(c) the time by which the above-mentioned Stations are likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Proposals for opening of halts at Vehaloli between Vasind and Asangaon stations and at Thansit Cabin between Atgaon and Khardi stations on Kalyan-Kasara section which are under the jurisdiction of Central Railway have been received and examined. While opening of a halt at Vehaloli has not been found justified on operating and engineering points of view, a halt at Thansit Cabin has not been found to be financially justified.

**Utilisation of Railway Land and Properties**

4033. SHRI SUDHIR GIRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is fact that the Railways had appointed

a High Level Committee to study and submit report on thousands of Acres of unused railway land and properties at Barauni-Garhara areas of North Eastern Railway;

(b) if so, whether the said committee has since submitted its report to the Government;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) to (d) Do not arise.

**Complaints from Passengers of IA**

4034. SHRI A. SAMPATH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received complaints from the passengers of the Indian Airlines regarding irregularity of schedules, delays and deficiencies in other services;

(b) if so, the details thereof during the last six months;

(c) whether there is any proposal to start Trivandrum-Chennai-Delhi directly daily flights; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) During the last six months (August, 1996 to January, 1997), 858 complaints were received from the passengers of Indian Airlines regarding irregularities of Schedules, delays and deficiencies in other services.

(c) No, Sir.

(d) Does not arise.

#### Beedi Workers

4035. SHRI PARASRAM BHARDWAJ : Will the Minister of LABOUR be pleased to state :

(a) whether more than 1.5 lakh people, including children and women, are engaged in beedi rolling in Madhya Pradesh and they roll about 20 crore beedis, daily;

(b) whether only three lakh beedi workers in that States are accredited with the labour department and are entitled for facilities provided under the Beedi Welfare Fund Scheme of the Union Government; and

(c) the steps taken/proposed to be taken by the Government to bring the unorganised labour under the various labour law?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) Information is being collected and will be laid on the Table of the House.

#### Mumbai-Bangalore Kurla Express

4036. SHRI VIJAY SANKESHWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have taken note of the problem faced by the travellers of Mumbai-Bangalore Kurla Express (Train No. 1017) due to increase in duration of journey from Mumbai to Hubli after the gauge conversion and the inconvenient timings of this train;

(b) if so, the details thereof;

(c) whether the Government have taken any steps to change the timings and reduce the duration of journey;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e) At present, 1017 Mumbai CST-Bangalore Express leaves Mumbai CST at 2240 hrs., arrives Hubli at 1725 hrs. It takes 18 hrs. 45 minutes to cover a distance of 752 Kms. between Mumbai CST and Hubli.

The present timings of 1017 Express are convenient at Mumbai CST, Hubli and Bangalore.

Reduction in running time of 1017 Express would make the arrival timings at Bangalore very inconvenient and hence is not proposed at present.

#### Regional Office of the National Film Development Corporation

4037. SHRI S. AJAY KUMAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the criteria fixed for appointments in National Film Development Corporation;

(b) whether Regional Offices of National Film Development Corporation are appointing persons on temporary, daily wage and contract basis;

(c) if so, the details of appointments made by National Film Development Corporation since January 1, 1994.

(d) whether complaints have been received regarding violation of criteria; and

(e) if so, the details thereof and remedial steps taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (e) The information is being collected and will be laid on the Table of the House.

#### Increase in Passengers between Guwahati and New Delhi

4038. DR. PRABIN CHANDRA SARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a number of passengers have increased manifold between Guwahati and New Delhi;

(b) if so, the details of average daily number of passengers on waiting list for Brahmaputra Mail and NE Express for all classes during the last two years;

(c) whether not a single superfast train has been introduced from Guwahati to New Delhi for a long time;

(d) if so, the reasons therefor;

(e) whether the frequency of Rajdhani Express is going to be increased to daily in lieu for thrice a week now; and

(f) if not, the alternatives considered to provide accommodation to large number of persons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The passenger traffic between Guwahati and Delhi/New Delhi has increased to some extent.

(b) The daily average number of passengers on waiting list at the originating point by 5621/5622 N.E. Express and 4055/4056 Brahmaputra Mail during